

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/15	TP 29/17	For filing objections on behalf of R-2.	433(e)	Ardtk International Business Ltd. Vs Nithyashree Exports Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

Shreyas.A
9036118474
for VGB Associates

Petitioner



O R D E R

Counsel for Petitioner is present. He has filed one memo along with annexure and requested the Tribunal to order for publication in The Hindu, English Daily News paper. For hearing on the memo, list it on 05/01/2018.



Member (T)



Member (J)